

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1371(MB)/2017

MA 549/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Standard Chartered Bank
Vs
Ruchi Soya Industries Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

19. **MA 549/2018 in C.P (IB)-1371(MB)/2017**

At request of the parties, list this matter on 20.08.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)